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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 11440/2022 and CM APPL. 33773/2022**

TR CHADHA AND CO. LLP Petitioner

Through: Ms. Samapika Biswal & Mr. Aman
Kumar Yadav, Advocates (M-
9406951592)

versus

REC LIMITED Respondent

Through: Ms. Priya Singh, Mr. Shubankar &
Ms. Arushi Chhabra, Advocates (M-
9654132527)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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24.01.2023

1. This hearing has been done through hybrid mode.
2. Ms. Samapika Biswal, Id. Counsel appearing for the Petitioner seeks time to file rejoinder in this matter. Let rejoinder be filed within a period of six weeks.
3. List on 11th August, 2023.
4. Interim order to continue.

PRATHIBA M. SINGH, J.

JANUARY 24, 2023

Rahul